

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 705  
IB-625(ND)/2017

**IN THE MATTER OF:**

**M/s. Indus Container Lines Pvt. Ltd.**

...PETITIONER

**Vs.**

**M/s. Geo Express Pvt. Ltd.**

...RESPONDENT

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor :**

**For the Liquidator/RP**

**:Adv. Shivanshu Kumar**

**For the Respondent/Corporate Debtor :**

**ORDER**

**IA/546/2018**

We have heard the Counsel for the Applicant. In accordance with the order dated 18.08.2023, the Applicant has filed his written submissions which are now reflected on the e-portal of the Tribunal. Order in the matter is **reserved**.

**IA/376/2021**

List on **27.09.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(P.S.N. Prasad)**  
**Member (J)**